National Company Law Tribunal

Allahabad Bench

CPNO. 24/ALD/2017, CAN0159/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY: JEKPL L+d

SECTION OF THE COMPANIES ACT/1& B CODE: 60(5) of I& B Code of 2016

SI. NO. Name Designation Representation Signature

1. ANUL KUMAR PCS FOR RP ON Juife

2. ANURAG KHANNA SR. ADV FOR APPLICANT

3. GUNJAN JADWANI ADV PEXIM

4. NESAR AHMAN RCI Bank

5. SARVESH RASHYAR ADV

TW R. B. GENELL

CP No.(IB) 24/ALD/2017, CA No.159/2017.

Shri Anurag Khanna along with Miss Gunjan Jadwani appears for Exim Bank and Shri Anil Kumar, PCS proxy for Nesar Ahmad appears for RP. It is informed by the petitioner counsel that Hon'ble NCLAT has pronounced order in the appeal preferred by the Exim Bank. However, a copy of the order is still awaited.

Hence, parties are instructed to produce a copy of order passed by the Hon'ble NCLAT in the matter. The matter is fixed for hearing on 16th November, 2017.

Later on

Shri Nesar Ahmad PCS appeared on behalf of the R.P.

The matter be listed on 16.11.2017.

Date: 10/11/2017

H.P. Chaturvedi, Member(Judicial)

Typed by Md.zaid